

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1802

ANSWERED ON:16.12.2013

PANCHAYAT YUVA KRIDA AUR KHEL ABHIYAN PYKKA

Biswal Shri Hemanand ;Hussain Shri Syed Shahnawaz;Jawale Shri Haribhau Madhav;Kumar Shri Kaushalendra;Shivanagouda Shri Shivaramagouda

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number and details of villages/panchayats/block panchayats covered under Panchayats Yuva Krida Aur Khel Abhiyan (PYKKA), State- wise including Bihar and Odisha;
- (b) the number of sportspersons benefited therefrom along with the details of funds released during the last three years and the current year, State-wise;
- (c) the number of sports competitions organized in rural areas of States under this scheme;
- (d) whether the Government has received any proposals from various State Governments regarding funds under this scheme; and
- (e) if so, the present status of proposals and the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

- (a) The State-wise details of the Village Panchayats and Block Panchayats covered under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme till 30.11.2013 including Bihar and Odisha is at Annexure-I (a) to (f).
- (b) & (c) The playfields developed under PYKKA are open for use for the entire community which includes sportspersons as well. Under the PYKKA, three types of competitions, viz., (i) Rural Competitions at Block, District, State and National Levels, (ii) Women Competitions at District, State and National Levels and (iii) North-East Games at District, State and National Levels are held annually. State-wise details of funds released and participants of these competitions during last three years is placed at Annexure II (a) to (e). Competitions for the current year are under progress.
- (d) & (e) The Government has been receiving proposals from the State Governments and eligible entities under the PYKKA and USIS and the same are being processed for release of funds as per the guidelines of the respective Schemes subject to their furnishing of Utilisation Certificates in respect of funds released to the Governments/eligible entities concerned during the previous year(s) and acceptance of the same by the Government